HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

TENDER NOTIFICATION

ROC.No. 66/2021/J.Spl. Buildings

Dt. 19.08.2021

Quotations in sealed covers are invited from the local agencies, for Comprehensive Annual Maintenance Contract of twelve (12) numbers of Air Conditioner Units, which are installed at the Residential Offices of some of the Hon'ble Judges and Home Offices of some of the Registrars, for upkeep of the equipment (AC Units), including attending to regular servicing, equipment break down, spare parts replacement, engineering services (inclusive of filling of gas), labour charges etc. The contract period will be for a period of one year from the date of entering into contract.

The intending bidders may submit their sealed quotations by furnishing all necessary details regarding repairs and maintenance of air conditioner units, with track record, if any, duly mentioning the annual maintenance charges with taxes, if any, to the undersigned superscribing "Quotation for entering Comprehensive Annual Maintenance Contract for twelve (12) numbers of Air Conditioner Units" during office hours i.e., 10.30 a.m. to 5.00 p.m. on or before 04-9-2021 in the Office of Registrar (Management) at 2nd floor of High Court Buildings at Nelapadu, Amaravati. The payment for the annual maintenance contract will be made quarterly on submission of necessary certificate/proof of attending the maintenance works.

The Registry reserves the right to accept or reject any or all the quotations without assigning any reason.

P. Manue 19(8/2)
REGISTRAR (MANAGEMENT)

